

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU AND LAHAUL  
DISTRICTS AT KULLU, H.P. - 175 101.**

No.D&SJ/KLU/E/(192)/2002-

Dated Kullu, the 29<sup>th</sup> August, 2013

**"OFFICE ORDER"**

In pursuance of the provisions contained in CHAPTER II, Section 4, of the "**Sexual Harassment of Women at workplace (Prevention, Prohibition and Redressal) Act, 2013 (No. 14 of 2013)**" and in supersession of this office order of even number dated 08.04.2013, an "**INTERNAL COMPLAINTS COMMITTEE**" comprising of the following office bearers, is hereby constituted to receive complaints of sexual harassment and to conduct conciliation/ inquiry, as the case may be, as per Act ibid, in respect of the establishment of this Civil and Sessions Division:-

Sr. No.	Name of the Office-bearer	Designation	Address/ Contact Number, if any
1.	Smt. Neeta Kashyap	Presiding Officer	Record Keeper, Office of the District and Sessions Judge, Kullu. Ph.01902-224378
2.	Smt. Madhur Veena	Member	Director-cum-Family councillor, Mahila Kalyan Mandal, Sarwari Bazar, Kullu, H.P. Mob. 92182-39369
3.	Smt. Gomti Gupta,	Member	Record Keeper, Office of the Civil Judge(Sr. Division)-cum-Chief Judicial Magistrate, Kullu. Ph.01902-222539
4.	Smt. Navneeta Sharma	Member	Naib Nazir, Office of the District and Sessions Judge, Kullu, H.P. Ph:01902-224378

2. The Presiding Officer and members of the above Internal Committee shall hold their office **for a period of three years** from today, subject however, to their removal/ resignation, as per law.

3. The headquarters of the Committee shall be at the Judicial Court Complex, Kullu, H.P.

4. The Internal Complaints Committee shall function as per provisions contained in chapter IV and V of the Act ibid.

*Sd/-*  
District and Sessions Judge  
Civil and Sessions Division  
Kullu, H.P.